(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.4.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	**: CA/97/2017**
PETITION NUMBER	**: CP/18/2017**
NAME OF THE PETITIONER(S)	**: U. MAYILVARTHINI**
NAME OF THE RESPONDENT(S)	**: VALLAB ENGINEERS PVT LTD + 5**
UNDER SECTION	**: 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	PRASAD G	R2 R3 R4	

ORDER

Counsel for petitioner called but was absent. Counsel for respondents present. The matter is adjourned for hearing submissions by both the parties. Put up on 18.04.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc